

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

C.P. No. 458/2016 in
O.A. No. 3717/2012

New Delhi, this the 13th day of December, 2017

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

Shri P.N. Shukla,
S/o Late Shri K.N. Shukla,
R/o Flate No.144, Bahawalpur,
CGHS, Plot No.1, Sec-4, Dwarka,
New Delhi. ... Petitioner

(By Advocate: Shri Yogesh Sharma)

Versus

1. Shri Rajiv Mehrishi,
Secretary,
Ministry of Home Affairs,
Govt. of India, New Delhi.
2. Shri Prabhas Kumar Jha,
Secretary,
NDCC-II Bhawan,
A-Wing, 3rd Floor,
Jai Singh Road,
New Delhi-110001.
3. Dr. T.C.A. Anant,
Secretary,
Ministry of Statistics & Programme Implementation,
Sardar Patel Bhawan, Sansad Marg, New Delhi.
4. Dr. S.N. Singh,
Director,
Central Translation Bureau,
Department of Official Language,
Ministry of Home Affairs,
Paryavaran Bhawan,
8th Floor, Lodhi Road,
CGO Complex, New Delhi.

5. Shri K.P. Unnikrishnan,
Director,
National Sample Survey Organization,
(Field Operations Division),
East Block No.6 & 7,
R.K. Puram, New Delhi. ... Respondents

(By Advocate: Mrs. Harvinder Oberoi)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

When this matter is taken up for hearing, it is submitted that the respondents have passed orders in compliance of the orders of this Tribunal.

2. In the circumstances, the CP is closed and notices are discharged. However, the petitioner is at liberty to question the orders now passed by the respondents, if he is still aggrieved, in accordance with law.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

/Jyoti /